NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/510/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: VEESONS ENERGY SYSTEMS PVT LTD

UNDER SECTION

: 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. 7. S. Parthasmaly for Ramalingam & possounts

Connel for 2nd Remondent

2. ANANT MERATHIA

Course Res Applicant

ORDER

Counsel for R2 Financial Creditor present and filed counter. The matter is posted for arguments. Put up on 31.08.2017 at 10.30 A.M.

S. vijogoropera, (S. Vijayaraghavan)

Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)